

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Notary Cell

It is to inform that Notary Cell, Department of Legal Affairs, Ministry of Law and Justice will not be accepting Demand Drafts for the purpose of Renewal of Certificate of Practice of Notary Publics henceforth and the Certificates of Practice will be issued only after payment of Rs. 1000/- through Bharat Kosh Portal (www.bharatkosh.gov.in).

The acknowledgement slip generated after the payment shall be sent to the Notary Cell on the address mentioned below:

To
Dr. Amit Tyagi
Deputy Legal Adviser
Notary Cell, Department of Legal Affairs
Ministry of Law and Justice
Middle Wing, 4th Floor, Janpath Bhawan,
Janpath, New Delhi - 110001